

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-34/2020/9917/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the th 10 November, 2022

Sub: **Station leave permission.**

Ref:- Your letter No. MACT(S) 817 dtd 07.11.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 13.11.2022 till the morning of 14.11.2022**, has been granted. Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/9918-9919/A, dated , 10-11-2022

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)